

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

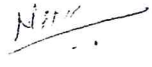

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/545/ (IB)/2018
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1)	NARENDRA King & Partners	for Additional Credit	
2)	Varsha Rajhans	Counsel for Respondent	
3)	S. Aravindan	Counsel for Applicant	

ORDER

Counsel for both the parties are present. Counsel for the Corporate Debtor has prayed for adjournment to file a schedule of payment. At request, time is enlarged with the direction to bring one DD for substantial amount in order to show bona-fide and file schedule of payment on next date of hearing. Put up on 29.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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